

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:105
ANSWERED ON:05.03.2013
ALLOCATION UNDER COAL LINKAGE SCHEME
Hussain Shri Syed Shahnawaz;Singh Shri Bhola

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any proposals from the States including Bihar for supply of coal as per the requirement of the thermal power plants/projects under the Coal Linkage Scheme during the last three years and the current year;
- (b) if so, the details thereof along with the quantum of coal supplied thereunder, State and project-wise;
- (c) whether the Government/Coal India Limited (CIL) have been able to fulfill the commitment for assured supply of coal under the said linkage;
- (d) if so, the details thereof; and
- (e) if not, the action taken by the Government/CIL to ensure adequate and timely supply of coal to the thermal power plants in the country including Bihar?

Answer

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (e) : A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.105 for 05.03.2013

(a):Yes Sir, Government has received 66 proposals from the States including Bihar for supply of coal as per the requirement of the thermal power plants/projects under the Coal Linkage Scheme.

(b):The Details of the proposals received from the State including Bihar is at Annexure-I. The State-wise Power plant-wise, details of coal despatches from CIL sources in the last three years and current year (Apr'12-Jan'13) is furnished in Annexure- II.

(c) & (d) :Despatch of coal from CIL sources to power stations during the current year (Apr'12 to Jan'13) has been 279.70 Million Tonnes against commitment through FSA/MOU of 304.147 Million Tonnes. Thus materialization has been 92%. This is more than the trigger level of supply of 90% for TPPs commissioned prior to 31.3.2009 and 80% for TPPs commissioned after 31.3.2009.

(e) :In addition to the monitoring mechanism available at coal companies and CIL, coal supplies to Power Utility sector including power plants in Bihar is also monitored regularly by an inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Review Committee of Cabinet Secretariat. This Sub-Group takes various decisions for meeting any contingent situations relating to supply of coal to the Power Stations, especially in respect of plants which are having critical coal stock position.

Considering the production possibilities and coal requirement of various sectors including that of power sector envisaged to come up in XII Plan, provisions have been made by CIL in the FSA model for coal supply mix comprising of indigenous and imported coal in respect of the power plants commissioned/likely to be commissioned after 31.03.2009 in respect of consumers concluding FSA through Letter of Assurance (LoA) route.